

**HIGH COURT OF JUDICATURE AT HYDERABAD**  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

**ABSTRACT**

**13<sup>TH</sup> FINANCE COMMISSION - SPECIAL MAGISTRATE COURTS  
IN THE STATE OF TELANGANA - Postings of Special Magistrates -  
ORDERS - ISSUED.**

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**ROC.NO.937/2017-B.SPL.**

**NOTIFICATION NO.281-B.SPL.**

**DATED:04.02.2017.**

**READ:**

G.O.Rt.No.61, Law (L.A & J - Home Courts.A2) Department, dated 25.01.2017 from the Government of Telangana.

**The High Court is pleased to order the Postings of Special Magistrates:-**

The following retired Judicial Officers, whose names are mentioned in Column Number 2, appointed as Special Magistrates on contract basis to preside over the Special Magistrate Courts in the State of Telangana vide G.O. read above, are posted to the Courts mentioned in Column Number 3 of the corresponding row.

Further the officers posted are directed to proceed to the stations of posting after entering into an agreement and take charge of their respective posts in consultation with the Metropolitan Sessions Judge, Hyderabad.

SL. NO.	NAME OF THE RETIRED DISTRICT JUDGE	POSTED AS
(1)	(2)	(3)
1.	Sri K.Raveendra Singh, Retired District and Sessions Judge	X Special Magistrae, Hyderabad
2.	Sri D.Vishnu Prasad Reddy, Retired District and Sessions Judge	XXII Special Magistrae, Hyderabad

**Contd...2.**

**NOTE:** 1. The Metropolitan Sessions Judge, Hyderabad is requested to direct the newly appointed Special Magistrates posted at Hyderabad to enter into Agreement before joining duty for the period, from the date of joining to 30.09.2017 or completion of age of 70 years, which ever is earlier.

2. The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 4/2

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar-cum-I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website).
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad .
10. The X Special Magistrate, Hyderabad
11. The XXII Special Magistrate, Hyderabad
12. The Pay and Accounts Officer, Hyderabad.
13. **THE SECTION OFFICERS:-**  
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.